

DIVISION BENCH
COURT - II

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/156(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	S D ENTERPRISE VS GBM MANUFACTURING PVT.LTD.
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Soumabho Ghose, Adv.] For the Corporate Debtor
Ms. T. Bhattacharyay, Adv.]
Mr. Soumalya Ganguli, Adv.]

ORDER

1. Learned Counsel for the Corporate Debtor present. None for the Operational Creditor.
2. Learned Counsel for the Corporate Debtor submits that no copy of the petition has been served upon them.
3. It is noted that no one appeared on behalf of the Operational Creditor so far. It seems that the Operational Creditor is not interested to pursue this matter. Therefore, this matter is dismissed for non-prosecution.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**